

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 1547/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MAHESH CHANDRA & ANR.

Respondent(s)

Date : 17-12-2019 This appeal was called on for hearing today.

For Appellant(s) Mr. Ajay Kumar Prajapati, Adv.
Mr. Sarvesh Singh Baghel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue reminder for records as well as for certificate of
service in respect of all respondents.

List again on 25.2.2020.

RAJIV KALRA
Registrar

MG